

and state what are the amounts spent on cost of construction and maintenance material excluding expenditure on salaries and allowances paid to staff during 1938-39, 1943-44, 1944-45, 1948-49 and 1958-59?

**The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das):**

1938-39	3,58,000
1943-44	2,09,700
1944-45	2,11,100
1948-49	4,37,900
1958-59	15,18,500

#### School of Archaeology

**1108. Shri Narasimhan:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) the number of students admitted to the School of Archaeology State-wise during (i) last year and (ii) the current year;

(b) the minimum qualifications prescribed for admission; and

(c) whether officials of the Department of Archaeology were admitted to the School last year?

**The Deputy Minister of Scientific Research and Cultural Affairs (Dr. M. M. Das):** (a) Admission to the School of Archaeology is not based on a State-wise quota.

(b) Honour's degree of a recognised university in one of the following subjects: Indian History, Sanskrit, Pali, Prakrit, Persian, Arabic and Archaeology. The qualifications may be relaxed in the case of candidates who are already in an archaeological service.

(c) Yes, Sir.

#### Scheduled Castes and Scheduled Tribes

**1109. Shri S. C. Godsora:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of persons belonging to Scheduled Castes and Scheduled

Tribes in the Central Government Departments as on 31st March, 1960; and

(b) whether the vacancies reserved for Scheduled Castes and Scheduled Tribes in the Central Government Services have been fully filled in during the year 1959-60?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** (a) and (b). The information is being collected and will be laid on the Table of the House.

#### Rourkela Steel Plant

**1110. Shri D. C. Sharma:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what will be the steel production of Rourkela Steel Plant and its graded increase in the next three years; and

(b) the kind of bye-products that are being or would be produced in the same period?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) The Hindustan Steel have estimated that Rourkela will produce 200,000 tons of saleable steel in 1960-61. Their estimates for 1961-62, 1962-63 and 1963-64 are 500,000 metric tons, 650,000 metric tons and 700,000 metric tons respectively.

- (b) (1) Coal Tar and Road Tar.  
 (2) Motor Benzol.  
 (3) Benzene.  
 (4) Tolune.  
 (5) Xylene.  
 (6) Heavy solvent Naphtha.  
 (7) Light solvent Naphtha.  
 (8) Pitch.  
 (9) Cresote Oil.  
 (10) Hot Pressed Naphthalene.  
 (11) Heavy Anthracene Oils.  
 (12) Cresols.  
 (13) Phenols.  
 (14) Xylenol.

- (15) Fuel Oil.
- (16) Light Oils.
- (17) Ammonia or Ammonium Sulphate.
- (18) Nitrogen for the Fertilizer Plant.

**Scholarship to S.C. and S.T.  
Students**

**1111. Shri Siddiah:** Will the Minister of Home Affairs be pleased to state:

(a) whether financial assistance has been given by the Central Government to State Governments to award stipends or scholarships to the students of Scheduled Castes and Scheduled Tribes studying in Prematric classes;

(b) if so, what is the grant given to each of the states in the years 1957-58, 1958-59, 1959-60 and 1960-61 so far; and

(c) the conditions to be fulfilled before the grants are made to the State Governments?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Yes, Sir.

(b) The schemes for the welfare of backward classes are classified into groups and "Education" forms one such group, comprising all educational schemes of which 'award of scholarships or stipends' is one. Grants are given in respect of each 'group' and not in respect of each scheme included in the group. Therefore it is not possible to furnish the information called for.

(c) The conditions to be fulfilled by the beneficiaries are determined by the State Governments themselves; the grant from the Centre to the State is based on the conditions that:

- (i) the State Governments share 50 per cent. of the expenditure; and
- (ii) the requisite provisions are found in the 2nd Plan allocations for this sector.

**Journal on Harijan Problems**

**1112. Shri B. C. Mullick:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government of India are giving financial assistance under State sector to the Government of Orissa for publication of journals on Harijan problems; and

(b) if so, the names of journals which are published at present with this assistance?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Yes, Sir.

(b) Only one journal, named "sewak".

**Steel Re-rolling Mills in U.P.**

**1113. Shri Sarju Pandey:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the number of applications received for setting up of Steel Re-rolling Mills in Uttar Pradesh since the beginning of the Second Five Year Plan; and

(b) the number of licences issued so far?

**The Minister of Steel, Mines and Fuel (Sardar Swaran Singh):** (a) 144 applications for grant of a licence under the Industries (Development and Regulation) Act, 1951.

(b) Five licences under the Industries (Development and Regulation) Act, 1951 were issued for 'carrying on' the business of the existing mills.

Since April this year, however, general permission under the Iron and Steel Control Order has been given for setting up or operating small re-rolling mills employing less than 50 workers provided no import of equipment is involved and only locally available scrap is used as raw material.